

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 25th October, 2019

No. HC.VII-167 (Pt.-VI)/2014/6250/A : Hon'ble the High Court has been pleased to **nominate** the following Judicial Officer of **Nagaland Judicial Service** to participate in a Training Course on 'Forensic Examination of Sexual Assault Cases', scheduled to be held on 1 – 2 November, 2019 at the LNJNI National Institute of Criminology and Forensic Science, Delhi-

Name	Designation & place of posting	Contact Details
Smti Seyielenuo Mezhii	Chief Judicial Magistrate, Mon (Nagaland)	Mob. No. 9856752821 e-mail: seyiemez@gmail.com

The Officer is to attend the programme accordingly.

By order,
Sd/- Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VI)/2014/6251 - 6262/A dated 25.10.19

Copy forwarded for information and necessary action to:

1. The Director, LNJNI National Institute of Criminology and Forensic Science, Sector-3, Rohini, Delhi.
2. The Director, Women Safety Division, Ministry of Home Affairs, Govt. of India, New Delhi.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action.

The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima. He is requested to inform the nominated participant accordingly.
8. The District & Sessions Judge, Mon, Nagaland
9. Smti Seyielenuo Mezhii, Chief Judicial Magistrate, Mon

It is for information of the nominated officer that she will be accommodated in an empanelled Hotel. The accommodation arrangements for officers coming from outside Delhi have been made on twin sharing basis. Expenditure towards their accommodation and messing charges for 3 nights will be borne by Government of India. Participants will draw their TA / DA from parent Departments.

Nominated Officers must not proceed without acceptance of nominations from NICFS. The list of accepted nominees for each course can be downloaded from website www.nicfs.gov.in under the link 'Training'. Intimation will also be sent by SMS to selected officers. It is requested that website www.nicfs.gov.in may be visited from time to time for further communication.

10. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
11. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of Gauhati High Court immediately.*
12. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

HG
25.10.19
Registrar (Judicial)

25.10.19